THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/1954

Dated Shillong 10th July, 2015

Hon'ble Chief Justice, High Court of Meghalaya, in exercise of powers conferred under Rule 7(B)(5) of the Rules of High Court of Meghalaya, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under:-

Sl. No.	NAME	*GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri. W. Diengdoh,	Grade-I Judicial Officer	District & Sessions Judge, West Garo Hills District, Tura	Member Secretary, Meghalaya State Legal Services Authority
2	Shri. N. Khan	Grade-I Judicial Officer	Member Secretary, Meghalaya State Legal Services Authority	District & Sessions Judge, West Garo Hills District, Tura
3	Shri. A. M. Ripnar	Grade-I Judicial Officer	District & Sessions Judge, East Garo Hills District, Williamnagar	District & Sessions Judge, East Khasi Hills District, Shillong
4	Smti. B. Mawrie	Grade-I Judicial Officer	District & Sessions Judge, East Khasi Hills District, Shillong	District & Sessions Judge, East Garo Hills District, Williamnagar
5	Smti. B. Khriam	Grade-II Judicial Officer	Chief Judicial Magistrate, East Garo Hills District, Williamnagar	Joint Registrar, High Court of Meghalaya, Shillong
6	Smti. R. Rymbai	Grade-III Judicial Officer	Judicial Magistrate/Munsiff, East Garo Hills District, Williamnagar	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh
7	Shri. M. Skhemlon	Grade-II Judicial Officer	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh	Chief Judicial Magistrate, East Garo Hills District, Williamnagar
8	Smti. A.M. Pariat	Grade-III Judicial Officer	Judicial Magistrate/Munsiff, Ri- Bhoi District, Nongpoh	Judicial Magistrate/Munsiff, Ri- Bhoi District, Nongpoh, and, to be temporarily In- Charge Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh

9	Smti. N.M. Momin	Grade-III Judicial Officer	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Judicial Magistrate First Class, East Khasi Hills District, Shillong
10	Shri. D.S. Marbaniang	Grade-III Judicial Officer	Judicial Magistrate/Munsiff, West Khasi Hills District, Nongstoin	Judicial Magistrate First Class, East Khasi Hills District, Shillong
11	Smti. L. Kharshiing	Grade-III Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Shillong, including Sohra Sub- division	Judicial Magistrate First Class, East Khasi Hills District, Sohra

The above transferee Judicial officials are to handover charge of his / her Court and Office to the next available Officer and shall join the place of posting with immediate effect.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/333/2013/1954A

Dated Shillong ____ July, 2015

Copy for information to:-

- The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- The Registrar, High Court of Meghalaya, Shillong.
- 3. The Accountant General (A&E), Meghalaya, Shillong.
- The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya
- 5. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 6. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 8. The Treasury Officer, Shillong / Nongpoh/ Williamnagar /Tura.
- 9. District & Sessions Judge, Nongpoh/Nongstoin/Jowai.
- 10. Shri. W. Diengdoh, District & Sessions Judge, West Garo Hills District, Tura.
- Shri. A.M. Ripnar, District & Sessions Judge, East Garo Hills District, Williamnagar.
- Shri. N.A. Khan, Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 13. Smti. B. Mawrie, District & Sessions Judge, East Khasi Hills District, Shillong.

- 14. Smti. B. Khriam, Chief Judicial Magistrate, East Garo Hills District, Williamnagar.
- 15. Shri. M. Skhemlon, Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh.
- Smti. R. Rymbai, Judicial Magistrate/Munsiff, East Garo Hills District, Williamnagar.
- 17. Smti. A.M. Pariat, Judicial Magistrate/Munsiff, Ri-Bhoi District, Nongpoh.
- Smti. N.M. Momin, Judicial Magistrate First Class, East Garo Hills District, Williamnagar.
- Shri. D.S. Marbaniang, Judicial Magistrate/Munsiff, West Khasi Hills District, Nongstoin.
- 20.Smti. L. Kharshiing, Judicial Magistrate First Class, East Khasi Hills District, Shillong, including Sohra Sub-division.
- 21. The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.
- 22. The Director Printing and Stationery Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.

23. Office File.

REGISTRAR GENERAL